NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/33/2016

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 S. Saltygganeth

3. B. Dhanaraj

Kespondent 3

2. Rama krishman Vi rarayhowan Counsel for RI, R2, G. Sivashan Karom R4 to 6

ORDER

Shri B Dhanaraj, counsel for petitioners present. Shri G Sivashankaran, counsel for R1, R2, R4 to R6 and Shri S Sathyaganesh, counsel for R3 are present. Both the counsels sought time for submitting final arguments. At their request time is enlarged. Put up on 23.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)